

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3556

ANSWERED ON:11.12.2009

NGOs

Deo Shri Kalikesh Narayan Singh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

the details on Non-Governmental Organisations (NGOs) engaged in the welfare schemes for women and children blacklisted by the Union Government during the last three years and the current year, State-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

Non-Governmental Organizations (NGOs) are engaged in the following welfare Schemes for women and children implemented by the Ministry of Women and Child Development:-

An Integrated Programme for Street Children; Scheme for Welfare of Working Children in need of care and protection; A scheme of Assistance to Homes for Children (Shishu Greh) to promote In country adoption; Rajiv Gandhi National Creche Scheme for Children of Working Mothers; Ujjawala Scheme; Support to Training and Employment Programme for Women (STEP); Swadhar; Working Women Hostels; Swayamsiddha and General Grant-in-Aid Scheme.

No NGO engaged in the implementation of the above Schemes has been blacklisted by this Ministry during the last three years.